24/1/3

Declaration of Assets and Liabilities

Bour That

Year 2022-2023

1487

I, AJEET KUMAR-ISon of MADHURI SHARMA, aged 27 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(ROSHAN KUMARI)	Dependant-1 Name-AROHI SHARMA	Dependant-2	Dependant-3 Etc. Name
(i)	Cash	35000/-	50000/-	NIL.	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15000/-	20000/-	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	1. Rs-36109/- 2.Rs-39973/-				
(v)	Motor Vehicles (details of make, etc.)	NIL.	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	120 gms. gold,140 gms. silver	150 gms. gold, 300 gms. silver			
(vii)	Other assets, such as values of claims / interests	mobile,laptop,ac mashine and other house hold.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ancestral land (in joint family)	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total	NIL.	NIL.	NIL.	NIL.	NIL.

•	measurement) -Current market value	1		1		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL,	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Paternal house in joint family	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-(2)

[Note: Please give separate details for each item)

Sr.	Description					
No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as			
(a)	(i) Loans from Banks	SBI bihar vidhan mandal branch	700000/-			
	(II) Loans from financial institutions	NIL.	NIL.			
İ	(III) Government Dues:	NIL	NIL.			
	(a) dues to departments dealing with government accommodation		NIC.			
	(b) dues to departments dealing with supply of water	975	NIL,			
	(c) dues to departments dealing with supply of electricity	Wo Delant Link	NIL.			
	(d) dues to departments dealing with telephones	NIL.	NIL.			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL.	NIL.			
	(f) Other dues, if any	NIL.	NIL.			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NoETEPK2284R	NIL.			
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL.	NIL.			
	(iii) Sales Tax [Only in case of proprietary business]	NIL.	NIL.			
	(iv) Property Tax	NIL.	NIL.			

GPF/CPF/PRAN No. 111102342730 Gender :-M (M/F)Date of Birth 0 3 9 0 8 1 9 5 (DD/MM/YYYY) Class/Group ; -- В (A/B/C) Cadre -ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) (KHAGARIA) Home District :--

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Ajeet Kumarz

Name of Employee: AJEET KUMAR

Place: PATNA

Designation: ASSISTANT

Date: 24/.01/2023

Personal Detail

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.